C.P. No.289/2005 In O.A. No.1501/2004

New Delhi this the 26th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

- Mrs. Usha Anand
   W/o Shri S.C. Anand
   R/o 48, Sharda Apartment,
   West Enclave, Pitam Pura,
   Delhi-34.
- 2. Mr. D.N.K. Gawri S/o Late Shri R.L. Gawri R/o B-2/226, Paschim Vihar, New Delhi-110063.
- 3. Mr. S.B. Mathur, S/o Late Shri K.B. Mathur R/o E-3, Pant Polytechnic Campus Delhi-110012.
- 4. Mr. H.S. Bawa S/o Shri Harbans Singh Bawa, R/o WZ-67-A, Mukarjee Park, Near Tilak Nagar, Delhi-110020.
- Mr. Virender Anand,
   S/o Shri Shanti Prakash Anand
   R/o C-2/35-C, Lawrence Road,
   New Delhi.

-Petitioners

(None Present)

## Versus

- Mr. C. Reghunathan
   Chief Secretary
   Government of NCT of Delhi
   Inderprastha Sachivalaya,
   I.P. Estate, New Delhi-110 002.
- Mr. R.S. Sethi
   Principal Secretary
   Directorate of Training and Technical Education
   Muni Maya Ram Marg, Delhi-110 008.
- Dr. S.R. Hashim
   Chairman,
   Union Public Service Commssion,
   Dholpur Hourse, New Delhi.

-Respondents

(By Advocate: Ms. Kanika Vadera, proxy for Mrs.Avnish Ahlawat & Shri Jayant Nath, for R-3)



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## ORDER (Oral)

## Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Vide order dated 27.7.2005, the Hon'ble High Court has stayed the Tribunal's orders dated 3.3.2005 passed in OA-1501/2004. As such, these contempt proceedings are dropped and notices to the respondents are discharged with liberty to the petitioners to revive the same, if necessary when the final orders of the High Court are available.

(Meera Chhibber) Member (J) (V.K. Majotra) Vice Chairman (A)

CC.